

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1845
TO BE ANSWERED ON DECEMBER 14, 2023**

FUNDS UNDER PMAY

**NO. 1845. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:
SHRI DINESH CHANDRA YADAV:
SHRI KAUSHALENDRA KUMAR:
SHRI SANTOSH KUMAR:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds released to Bihar under the Pradhan Mantri Awas Yojana–Urban (PMAY-U) so far, yearwise;**
- (b) the present status of implementation of the said scheme in Bihar;**
- (c) whether the Government reviews the status and progress of the said scheme;**
- (d) if so, the details thereof; and**
- (e) the time by which the outstanding amount under the scheme is likely to be released?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (b) Ministry of Housing and Urban Affairs supplements the efforts of States/Union Territories (UTs) by giving Central assistance

under Pradhan Mantri Awas Yojana-Urban (PMAY-U) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries under 'Housing for All' Mission since June, 2015.

Based on the project proposals received, 3,24,996 houses involving Central assistance of ₹5,108.24 crore have been sanctioned under PMAY-U in the State of Bihar. Out of the sanctioned houses, 3,03,304 have been grounded for construction; of which 1,15,932 have been completed/delivered to beneficiaries as on 04.12.2023. Year-wise details of Central assistance released to the State of Bihar under PMAY-U since inception are at Annexure.

(c) & (d) The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC).

(e) Under PMAY-U, Central assistance is released to States/UTs in 3 installments of 40%, 40% and 20% upon fulfilment of mandatory compliances as stipulated in the scheme guidelines. The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024 (except Credit Linked Subsidy Scheme vertical), to release balance central assistance and complete all the houses sanctioned without changing the funding pattern and implementation methodology.

ANNEXURE REFERRED IN REPLY TO LSUQ NO. 1845 DUE FOR 14-12-2023

Year-wise details of Central assistance released to the State of Bihar since inception under PMAY-U

Financial Year	Central Assistance Released (₹ in Crores)
2015-16	122.16
2016-17	287.43
2017-18	436.89
2018-19	504.52
2019-20	528.23
2020-21	571.50
2021-22	92.30
2022-23	227.86
2023-24	213.19
Total	2,984.08